



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Sep/202223/8

DATED: 22/09/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Sep/202223/8 dated 22/09/2022 of Norms Committee - V for the year 2022-23 was held on 22/09/2022 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Dy. Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar, Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	Ram Asrey Lal, Technical Authority	Technical Consultant, DGFT
4	Nand Lal, Technical Authority	Technical Consultant, DGFT
5	Shaish Kumar, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Sep/202223/8
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Case Status	Case Rejected
Party Name	CHELSEA MILLS LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002057AM23
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. CHELSEA MILLS LLP vide their application dated 15.07.2022 had requested for post fixation of norms for Special Advance Authorisation no. 0510408026 Dated 09.10.2018. The Committee considered the case as per agenda and noted that CLA-Delhi was requested to provide the following information:</p> <ol style="list-style-type: none"> 1. Copy of Advance Authorisation. 2. Para of FTP 2015-20 under which License was issued. 3. Complete set of application submitted by firm at the time of issuance of License. <p>The committee examined the details submitted in this case and found that Special Advance Authorisation was issued on No norms-Repeat basis from CLA-Delhi. Hence, committee decided to reject the case.</p>	

Case No.	2 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00085758AM21
RA File Number	04AA04007060 AM21
Licence No and Date	0411000356/17/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	3 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OVERSEAS LEATHERS

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00087992AM21
RA File Number	04AA04007228 AM21
Licence No and Date	0411000383/19/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	4 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00087998AM21
RA File Number	04AA04007224 AM21
Licence No and Date	0411000382/19/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	5 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00102327AM21
RA File Number	04AA04008423 AM21
Licence No and Date	0411000512/12/03/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	6 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00102316AM21
RA File Number	04AA04008383 AM21
Licence No and Date	0411000511/12/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	7 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00000718AM22
RA File Number	05AA04000026 AM22
Licence No and Date	0511002059/01/04/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	8 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00008708AM22
RA File Number	04AA04000363 AM22
Licence No and Date	0411000649/09/04/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	9 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00020517AM22
RA File Number	04AA04000737 AM22
Licence No and Date	0411000687/16/04/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	10 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00025486AM22

RA File Number	04AA04001075 AM22
Licence No and Date	0411000714/23/04/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	11 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00100482AM22
RA File Number	05AA04018760 AM22
Licence No and Date	0511002807/26/05/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	12 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00112333AM22
RA File Number	06AA04002037 AM22
Licence No and Date	0611000475/11/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	13 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00113698AM22
RA File Number	04AA04004725 AM22
Licence No and Date	0411000967/14/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	14 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00121912AM22
RA File Number	06AA04002408 AM22
Licence No and Date	0611000508/22/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	15 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected

Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00134519AM22
RA File Number	06AA04003943 AM22
Licence No and Date	0611000560/08/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	16 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00135468AM22
RA File Number	05AA04052634 AM22
Licence No and Date	0511003569/09/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	17 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00176333AM22
RA File Number	04AA04023652 AM22
Licence No and Date	0411001397/03/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	18 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RUKSH ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00183004AM22
RA File Number	06AA04006536 AM22
Licence No and Date	0611000717/13/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	19 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00185174AM22
RA File Number	04AA04022623 AM22
Licence No and Date	0411001468/16/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	20 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	BOX MUSE
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00270870AM22
RA File Number	07AA04040016 AM22
Licence No and Date	0711002499/01/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	21 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CAMPARI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00270995AM22
RA File Number	05AA040106746 AM22
Licence No and Date	0511006536/01/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	22 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00271004AM22

RA File Number	05AA040106048 AM22
Licence No and Date	0511006540/01/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	23 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00271096AM22
RA File Number	04AA04037512 AM22
Licence No and Date	0411001928/01/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	24 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00272716AM22
RA File Number	05AA040105430 AM22
Licence No and Date	0511006594/02/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	25 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00274389AM22
RA File Number	02AX04000002 AM22
Licence No and Date	0211001595/03/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	26 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00276886AM22
RA File Number	05AX04000001 AM22
Licence No and Date	0511006660/06/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	27 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected

Party Name	PAN GUJARAT SPORTSWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00277624AM22
RA File Number	34AA04008783 AM22
Licence No and Date	3411001502/07/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	28 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00277926AM22
RA File Number	05AX04000043 AM22
Licence No and Date	0511006687/07/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	29 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00278060AM22
RA File Number	02AX04000006 AM22
Licence No and Date	0211001608/07/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	30 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00278147AM22
RA File Number	05AA040108597 AM22
Licence No and Date	0511006697/07/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	31 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00278201AM22
RA File Number	05AX04000012 AM22
Licence No and Date	0511006700/07/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	32 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	ASPS INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00279396AM22
RA File Number	05AX04000023 AM22
Licence No and Date	0511006719/08/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	33 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00280562AM22
RA File Number	06AA04008429 AM22
Licence No and Date	0611000945/09/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	34 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00281098AM22

RA File Number	32AX04000015 AM22
Licence No and Date	3211002088/09/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	35 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OSTOGEN TECHNOLOGIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00280335AM22
RA File Number	05AA040108759 AM22
Licence No and Date	0511006740/09/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	36 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00280550AM22
RA File Number	04AX04000013 AM22
Licence No and Date	0411001994/09/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	37 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00281816AM22
RA File Number	05AX04000098 AM22
Licence No and Date	0511006791/10/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	38 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00282007AM22
RA File Number	03AX04000113 AM22
Licence No and Date	0311009373/10/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	39 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected

Party Name	RISHI TECHTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00282089AM22
RA File Number	03AX04000078 AM22
Licence No and Date	0311009377/10/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	40 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00283650AM22
RA File Number	56AA04009321 AM22
Licence No and Date	5611000658/13/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	41 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00284562AM22
RA File Number	06AX04000004 AM22
Licence No and Date	0611000955/13/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	42 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00284584AM22
RA File Number	06AX04000003 AM22
Licence No and Date	0611000958/13/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	43 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00285039AM22
RA File Number	32AX04000016 AM22
Licence No and Date	3211002102/14/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	44 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00287105AM22
RA File Number	32AX04000008 AM22
Licence No and Date	3211002133/15/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	45 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00288197AM22
RA File Number	04AX04000026 AM22
Licence No and Date	0411002181/16/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	46 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00291752AM22

RA File Number	05AX04000191 AM22
Licence No and Date	0511007037/20/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	47 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00294031AM22
RA File Number	05AX04000255 AM22
Licence No and Date	0511007128/22/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	48 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00294034AM22
RA File Number	05AX04000226 AM22
Licence No and Date	0511007129/22/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	49 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00294253AM22
RA File Number	05AX04000215 AM22
Licence No and Date	0511007137/22/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	50 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00298276AM22
RA File Number	04AX04000057 AM22
Licence No and Date	0411002242/27/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	51 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected

Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00299966AM22
RA File Number	02AX04000038 AM22
Licence No and Date	0211001717/28/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	52 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00300674AM22
RA File Number	32AX04000060 AM22
Licence No and Date	3211002226/29/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	53 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00300869AM22
RA File Number	05AX04000288 AM22
Licence No and Date	0511007310/29/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	54 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00300874AM22
RA File Number	05AX04000305 AM22
Licence No and Date	0511007311/29/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	55 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00301346AM22
RA File Number	05AX04000362 AM22
Licence No and Date	0511007330/29/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	56 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	SURGEINE HEALTHCARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00303764AM22
RA File Number	05AX04000425 AM22
Licence No and Date	0511007514/31/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	57 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00303970AM22
RA File Number	06AX04000041 AM22
Licence No and Date	0611001019/31/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	58 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	KG KNIT GARMENTSS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00308826AM22

RA File Number	32AX04000080 AM22
Licence No and Date	3211002273/05/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	59 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RUKSH ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00308846AM22
RA File Number	06AX04000043 AM22
Licence No and Date	0611001033/05/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	60 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	HANUMAN KNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00308114AM22
RA File Number	32AX04000067 AM22
Licence No and Date	3211002269/05/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	61 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00310839AM22
RA File Number	05AX04000496 AM22
Licence No and Date	0511007722/07/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	62 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00310840AM22
RA File Number	05AX04000483 AM22
Licence No and Date	0511007723/07/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	63 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected

Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00310841AM22
RA File Number	05AX04000480 AM22
Licence No and Date	0511007724/07/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	64 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00310842AM22
RA File Number	05AX04000477 AM22
Licence No and Date	0511007725/07/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	65 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00313738AM22
RA File Number	05AX04000512 AM22
Licence No and Date	0511007803/10/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	66 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00316372AM22
RA File Number	05AX04000558 AM22
Licence No and Date	0511007870/12/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	67 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	JAI CORP LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00316138AM22
RA File Number	03AA04013356 AM21
Licence No and Date	0311002165/12/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	68 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00317674AM22
RA File Number	06AX04000048 AM22
Licence No and Date	0611001055/13/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	69 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00317679AM22
RA File Number	06AX04000042 AM22
Licence No and Date	0611001056/13/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	70 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00320568AM22

RA File Number	05AX04000614 AM22
Licence No and Date	0511007959/17/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	71 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	DIMPLE CREATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00322909AM22
RA File Number	05AX04000637 AM22
Licence No and Date	0511008032/18/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	72 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00323901AM22
RA File Number	04AX04000122 AM22
Licence No and Date	0411002428/19/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	73 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00323944AM22
RA File Number	04AX04000121 AM22
Licence No and Date	0411002430/19/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	74 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00325568AM22
RA File Number	06AX04000061 AM22
Licence No and Date	0611001082/20/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	75 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected

Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00325346AM22
RA File Number	05AX04000662 AM22
Licence No and Date	0511008117/20/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	76 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GBKC GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00326773AM22
RA File Number	05AX04000650 AM22
Licence No and Date	0511008178/21/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	77 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00327288AM22
RA File Number	05AX04000599 AM22
Licence No and Date	0511008197/21/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	78 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00330657AM22
RA File Number	04AX04000152 AM22
Licence No and Date	0411002475/25/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	79 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00332484AM22
RA File Number	07AX04000241 AM22
Licence No and Date	0711003003/27/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	80 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00333106AM22
RA File Number	05AX04000749 AM22
Licence No and Date	0511008294/27/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	81 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00334341AM22
RA File Number	05AX04000757 AM22
Licence No and Date	0511008314/28/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	82 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00334656AM22

RA File Number	04AX04000143 AM22
Licence No and Date	0411002516/28/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	83 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00336965AM22
RA File Number	32AX04000123 AM22
Licence No and Date	3211002403/31/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	84 / NC/5/MEET/Sep/202223/8
Case Status	Case Rejected
Party Name	FABEXPO
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202223/ 8 and 22/09/2022
HQ File Number	HQRNORM APPLY 00337015AM22
RA File Number	05AX04000803 AM22
Licence No and Date	0511008396/31/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.